

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM**

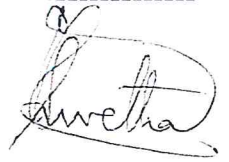
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/ (IB)/2017
NAME OF THE PETITIONER(S) : K.N.K NEXGEN CONSTRUCTION PVT LTD
K.N.K SWAMY AND COMPANY
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM -----	

1. For TK Bhaskar
VIKRAM P. JAIN
Shwetha Vasudevan

Counsel for petitioner



ORDER

Counsel representing both the parties are present and prayed time for making submissions in relation to the order passed in CP 263/IB/2017 by the Division Bench wherein an IRP has been appointed. Time extended at their request. Put up on 21.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc